

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 319

IA-3020/2023, IA-2980/2021, IA-4177/2022, IA-163/2022,

In

IB-179(ND)/2019

IN THE MATTER OF:

M/s. Green Edge Buildtech LLP

.... Petitioner/Applicant

Vs.

M/s. Aadhaar Shri Infratech Pvt. Ltd.

.... Respondent

Order under Section 9 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 04.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS

HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI,

HON'BLE MEMBER (TECNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Respondent : Ms. Sushila Narayan Adv.

For the HDFC Bank : Mr. Shivam Mehrotra Adv

For the Liquidator : Mr. Vishal Hirawat Adv.

ORDER

Due to paucity of time, the matter is adjourned to **26.07.2024.**

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(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Malik